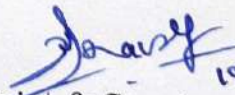


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 16.06.2021**

MORNING SESSION	
<p style="text-align: center;"><u>HEARING</u></p> <p>1. Misc.58/2020 2. Misc.68/2020</p> <p style="text-align: center;"><u>STEPS</u></p> <p>3. A.P.93/2020 4. R.A.278/2020 5. R.A.7/2021 6. Misc.15/2021 7. Misc.18/2021 8. R.A.41/2021</p>	<p style="text-align: center;"><u>NOTICE</u></p> <p>9. R.A.57/2015 10.R.A.142/2020 11.Misc.17/2019 12.R.A.245/2020</p> <p style="text-align: center;"><u>VAKALATH</u></p> <p>13. R.A.35/2021</p> <p style="text-align: center;"><u>HEARING</u></p> <p>14. S.C.263/2018 15. Spl.C.235/2021</p>
AFTERNOON SESSION	
<p style="text-align: center;"><u>SUMMONS</u></p> <p>1. S.C.71/2020</p> <p style="text-align: center;"><u>EVIDNCE</u></p> <p>2. S.C.188/2019</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>3. S.C.298/2018</p> <p style="text-align: center;"><u>CHARGE</u></p> <p>4. S.C.28/2020 5. S.C.51/2020</p>	<p style="text-align: center;"><u>HBC</u></p> <p>6. S.C.159/2020 7. S.C.10/2021</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>8. Crl.Misc.886/2021</p>


15.6.2021
Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

Cause list dated 16.06.2021

<u>MORNING SESSION</u>	<u>AFTERNOON SESSION</u>
<ol style="list-style-type: none">1. Crl. R.P. 30/20182. Crl.Misc. 882/20213. Crl.Misc. 883/20214. Crl.Misc. 887/20215. Crl.Misc. 899/20216. Crl.Misc. 900/20217. Crl.Misc. 880/20218. Crl.A. 63/2019	<ol style="list-style-type: none">1. R.A. 107/20142. R.A. 182/20173. R.A. 13/20144. R.A. 152/20205. R.A. 161/20146. R.A. 2/20167. R.A. 5/2018

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -16.06.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl. Case 540/2018	Hearing
2	Spl. Case 334/2020	Hearing
3	Crl Misc 572/2021	Hearing
4	Crl Misc 866/2021	Hearing
5	Spl. Case 21/2016	313 Statement
6	Spl. Case 154/2013	Judgment
7	Spl. Case 221/2021	Hearing
8	Crl Misc 890/2021	Objection
9	Spl. Case 187/2015	Evidence(JC)
10	Spl. Case 85/2019	Evidence(JC)
11	Spl. Case 309/2019	Evidence(JC)
12	Spl. Case 311/2019	Evidence(JC)
13	Spl. Case 218/2021	HBC(JC)
14	Crl Misc 898/2021	Objection
15	Spl. Case 84/2016	Objection
Afternoon Session		
16	Spl. Case 13/2013	Evidence
17	Spl. Case 57/2013	Evidence
18	Spl. Case 135/2013	Evidence
19	Spl. Case 505/2020	FDT(JC)
20	Spl. Case 72/2015	Evidence
21	Spl. Case 78/2015	Evidence
22	Spl. Case 80/2015	Evidence
23	Spl. Case 7/2016	Evidence
24	Spl. Case 90/2016	Evidence
25	Spl. Case 172/2016	Evidence
26	Spl. Case 321/2017	Evidence
27	Spl. Case 358/2018	Evidence
28	Spl. Case 142/2019	Evidence
29	Spl. Case 152/2019	Evidence
30	Spl. Case 154/2019	Evidence

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 16-06-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>HEARING</u> 1. M.C.172/2020 2. R.A.12/2019</p> <p><u>STEPS</u> 3. R.A.165/2019</p> <p><u>ARGUMENTS</u> 4. R.A.76/2019 5. R.A.221/2020</p> <p><u>CROSS EXAMINATION OF R.W</u> 6. MISC.88/2018</p> <p><u>CROSS EXAMINATION OF P.W.</u> 7. M.C.38/2020 8. M.C.116/2020 9. MISC.63/2020</p> <p><u>FURTHER ARGUMENT</u> 10. R.A.47/2019 11. R.A.251/2020</p>	<p><u>ARGUMENTS</u> 1.CRL.A.93/2019 2.CRL.A.40/2020</p> <p><u>FDT</u> 3. SC.304/2018 4. SC.344/2018</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p><u>OBJECTIONS</u> 5.CRL.MISC.895/2021 6.CRL.MISC.889/2021 7.CRL.MISC.891/2021</p>

(Signature)
15/6/2021

I/c. VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 16.06.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Steps:</u> 1) R.A. 71/2019 2) EX 77/2019</p> <p><u>Notice:</u> 1) M.A. 147/2020</p> <p><u>Evidence:</u> 1) P & SC 9/2019</p> <p><u>Arguments:</u> 1) M.A. 41/2015 2) R.A. 204/2016 3) R.A. 176/2017</p> <p><u>Await Notice:</u> 1) R.A. 90/2021</p> <p><u>Await Orders:</u> 1) FDP 1/2015</p> <p><u>Await Report:</u> 1) M.C. 132/2020</p> <p><u>Cross Examination of P.W.:</u> 1) G & WC 19/2020</p> <p><u>Objection:</u> 1) R.A. 160/2004</p> <p><u>To hear:</u> 1) EX 62/2012 2) M.A. 55/2016</p> <p><u>Further Evidence:</u> 1) M.C. 85/2020</p>	<p><u>Evidence:</u> 1) SC 80/2013 2) SC 241/2014</p> <p><u>Arguments:</u> 1) CrI.A 88/2019</p> <p><u>Await LCR:</u> 1) CrI.A. 57/2019 2) CrI.A. 94/2019</p> <p><u>Charge:</u> 1) SC 76/2016</p> <p><u>HBC:</u> 1) SC 201/2017 2) SC 145/2020</p> <p><u>NBW to Accused:</u> 1) SC 26/2015 2) SC 175/2016</p> <p><u>Objection:</u> 1) CrI.Misc. 892/2021</p> <p><u>To hear:</u> 1) CrI.A. 30/2019</p> <p><u>Summons:</u> 1) SC 84/2021</p> <p><u>Order:</u> 1) CrI.Misc. 888/2021</p>

Sd/-

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL
In the Court of YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Dated 16-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) M.A.	23/2019		H. N. RAMESH
<u>NOTICE</u>			
2) M.A.	56/2019		M. S. A.
3) M.A.	133/2020		L. SURESH
4) Misc	51/2021		M. V. KINI
<u>Await LCR</u>			
5) R.A.	213/2013		V.VISHWANATH
<u>SETTLEMENT</u>			
6) M.C.	112/2020		T C Sathishkumar
<u>Objection</u>			
7) FDP	2/2018		RAMACHANDRA H. V.
<u>HEARING</u>			
1) SC	26/2021		A
<u>Evidnce</u>			
2) SC	156/2017	SS TO WITNESSES	
3) SC	111/2018	SS TO WITNESSES	
4) SC	142/2018	SS TO WITNESSES	
5) SC	11/2019	SS TO WITNESSES	A
<u>ORDER</u>			
6) SC	275/2018		A
<u>Objection</u>			
7) SC	369/2019		A
8) SC	148/2020		A

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**
Dated: 16-06-2021.

<u>Morning Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. RA 150/2016	10. SC 83/2019
2. G & WC 6/2021	11. CrI.R.P.7/2021
3. RA 183/2020	12. Spl.C.7/2019
4. RA 29/2017	13. SC 63/2019
5. RA 83/2017	14. CrI.A.108/2017
6. RA 113/2018	15. CrI.A.117/2018
7. RA 118/2018	
8. RA 125/2018	
9. G & WC 29/2019	
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. RA 40/2020	9. CrI.R.P.7/2019
2. EX38/2019	10. CrI.A.80/2019
3. EX59/2020	11. CrI.A.20/2020
4. Misc.14/2020	12. CrI.R.P.6/2020
5. G & WC 28/2020	13. Spl.C.15/2019
6. G & WC 2/2021	14. SC 72/2020
7. RA 10/2016	15. SC 20/2021
8. P & SC 8/2020	

Date : 15-06-2021.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 16-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>Evidnce</u>			
1) SPL.C	43/2015		
2) SPL.C	181/2015		
3) SPL.C	510/2017		
4) SPL.C	388/2018		A
5) SPL.C	301/2019		A
<u>ORDER</u>			
6) CrI.Misc.	397/2021		N. NAGARAJ
<u>CALL ON</u>			
7) SPL.C	203/2021		A
<u>Charge</u>			
8) SPL.C	203/2019		A
9) SPL.C	457/2019		A Sri. Babajan
<u>NBW Proclamation and attachment</u>			
10) SPL.C	84/2018		
11) SPL.C	469/2018		A
<u>NBW TO ACCUSED</u>			
12) SPL.C	386/2019		A
